

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक प. 2(1)न्याय/2010

जयपुर, दिनांक 24.8.16

-:ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा ग्राम न्यायालय अधिनियम, 2008 की धारा 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नांकित न्यायिक अधिकारियों को अपने पद के अतिरिक्त उनके नाम के सम्मुख अंकित ग्राम न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक न्यायाधिकारियों के रूप में नियुक्त/पदस्थापन एतद्वारा किया जाता है:-

S.No	Name of officer with present post SARVA SHRI/MS:	Name of the Nyayadhikari of which the Presiding office appointed in addition to his/her own duties
1.	SUBHASH CHANDRA KOTIYA, CJ & JM, TIJARA(ALWAR)	NYAYADHIKARI, GRAM NAYALAYA, TIJARA(ALWAR)
2.	RAMCHANDRA CHOUHAN, ACJ & JM, BARMER	NYAYADHIKARI, GRAM NAYALAYA, BARMER
3.	PRAKHAR SANDAL, CJ&JM, ATRU	NYAYADHIKARI, GRAM NAYALAYA, ATRU (BARAN)
4.	PRATAP SINGH MEENA, CJ&JM, ROOPWAS	NYAYADHIKARI, GRAM NAYALAYA, ROOPWAS (BHARATPUR)
5.	ABHISHKE LATA, ACJ&JM NO. 3, BHILWARA	NYAYADHIKARI, GRAM NAYALAYA, SUWANA (BHILWARA)
6.	RENU SINGLA, CJ&JM, KOLAYAT	NYAYADHIKARI, GRAM NAYALAYA, KOLAYAT (BIKANER)
7.	MUKESH CHAWLA, CJ&JM, MANDAFIYA(CHITTORGARH)	NYAYADHIKARI, GRAM NAYALAYA, BHADESAR (CHITTORGARH)
8.	SATYENDRA SINGH CHAUMAN, CJ&JM, SAMBHAR (JAIPUR DISTRICT)	NYAYADHIKARI, GRAM NAYALAYA, SAMBHAR (JAIPUR DISTRICT)
9.	DEV KUMAR KHATRI, SR.CJ-CUM-ACJM, POKRAN (JAISALMER)	NYAYADHIKARI, GRAM NAYALAYA, SANKADA HQ AT POKRAN (JAISALMER)
10.	RAKESH GOYAL, SR.CJ-CUM-ACJM, JHALARAPATAN (JHALAWAR)	NYAYADHIKARI, GRAM NAYALAYA, JHALARAPATAN (JHALAWAR)
11.	DINESH KUMAR SHARMA, CJ&JM, RAMGANJMANDI (KOTA)	NYAYADHIKARI, GRAM NAYALAYA, KHAIRABAD (KOTA)
12.	KALU RAM CJ & JM, JAYAL (MERTA)	NYAYADHIKARI, GRAM NAYALAYA, JAYAL (MERTA)
13.	DUDA RAM KHOKER CJ & JM, BAR (PALI)	NYAYADHIKARI, GRAM NAYALAYA, RAIPUR (PALI)
14.	MANOJ KUMAR NIMORIYA, CJ & JM, DEOLI (TONK)	NYAYADHIKARI, GRAM NAYALAYA, DEOLI (TONK)
15.	SITA RAM MEENA SR. CJ-CUM-ACJM, KHERWARA (UDAIPUR)	NYAYADHIKARI, GRAM NAYALAYA, KHERWARA (UDAIPUR)

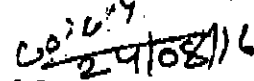
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Sr. DR (B)  
CP  
24.8.16

Note:-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By Order of Governor



Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 8316 दिनांक 12.08.2016 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।


  
Joint Secretary, Law

### RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2016/

Date : 24.08.2016

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 4.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 5.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
7. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Post/Officer/ Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 8.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS leave/Jr.Actt./Building Cell


  
24/08/16  
REGISTRAR (ADMN.)